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Applications for grant of pension to freedom fighters of Delhi

*212. SHRI KHURSHED ALAM KHAN: SHRI KASIM ALI ABID:

SHRIMATI SUMITRA G. KULKARNI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of applications for grant of pension to freedom fighters of the Union Territory of Delhi are still pending; and
- (b) if so, what steps Government propose *to* take to expedite the cases /

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) 2,697 applications for pension have been received from the Freedom Fighters of the Union Territory of Delhi. Out of these 1907 have been sanctioned, 477 rejected and 313 kept pending for want of requisite documentary evidence.

(b) The Union Territory of Delhi has set up a special Committee und?r the Chairmanship of the Chief Executive Councillor to screen these cases and make their recommendations. On receipt of their recommendations these pending cases will be cleared Simultaneously the applicants have also been requested to furnish necessary evidence in support of their claims.

Assignment of Dr. Bhatt of Central Road Research Institute with M/s. Maruti Ltd.

- *213. SHRI N. G. GORAY: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that Dr. Bhatt of the Central Road Research Institute has been assigned some work with M/s. Maruti Limited:

- (b) if so, since when, and nature of the assignment; and
- (c) if not, the reasons for his frequent visits to M/s. Maruti Limited?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) and (c). Do not arise. However, according to Shri A. K. Bhat, a scientist in the Central Road Research Institute, he paid a visit to M/s. Maruti Heavy Vehicles (Pvt.) Ltd. only once on Sunday, the 20th of October, 1974. The visit was made by Shri Bhat in his personal capacity at the request of a Director of the firm to watch a demonstration.

Broadcast of news bulletins

*214. SHRI G. C. TOTU:

SHRI N. S. TALIB:

SHRIMATI MARGARET

ALVA:

SHRI S. A. HASHMI:

SHRI SYED NIZAM-UD
DIN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is a proposal under Government's consideration to increase the number of news bulletins broadcast from the All India Radio in some of the national languages of the country; and
 - (b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) There i_s no proposal under consideration to increase the number of Central news bulletins originated by the News Services Division ₀f All India Radio from Delhi in the national languages of the country.

(b) Does not arise.

consultation with the Planning Commission. Further details are being worked out by respective State Governments wich will be examined when they submit integrated tribal development projects for consideration of the Government of India.]

Shortage of tyres and tubes

*220. SHRI KASIM ALI ABID: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that there is acute shortage of tyree and
- (b) whether it is a fact that in spite of this shortage, the manufacturers are required to export certain percentage of tyres and tubes manufactured by them;
- (c) whether Government also permit import of tyres and tubes for commercial vehicles to meet the shortage in the country; and
- (d) if so, whether Government propose to review the policy regarding export of tyres and tubes in view of the indigenous requirements?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (d). A Statement is laid on the Table of the House

Statement

(a) The availability of tyres and tubes for commercial vehicles such as buses and trucks in the country has fallen short of the demand due to various constrants like power cuts, labour unrest and inadequate availability of raw material. The availability position has however eased considerably during the last few months.

- (b) The tyre manufacturers are required to export ten per cent of their production, in accordance with the condition imposed in the Industrial licences issued to them.
- (c) Government have decided to import 5,000 Nos. of tyres and tubes for buses/trucks from Sri Lanka. In addition, import of limited quantity of types and tubes has also been allowed against the motor vehicles spare parts import licences issued to the State Road Transport Underr takings.
- (d) No such proposal is under consideration.

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tubes for the commercial vehicles in

the country;

•221. SHRI SYED NIZAM-UD-DIN:

Representation of staff artists for fixation of pay scales

SHRI G. C. TOTU: SHRI N. S. TALIB:

SHRIMATI MARGARET ALVA: SHRI S. A. HASHMI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the staff artists of the All India Radio have made a representation to Government for the fixation of their pay scales in accordance with the recommendations of the Third Pay Commission; and
- (b) if so. what decision Government have taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) Some staff artists have made representations prefering fixation of their pay scales in the light of the recommendations of the Third Pay Commission.

(b) The matter is under consideration.